

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/96/252/HDB/2017
NAME OF THE COMPANY	Costal Granites Pvt Ltd
NAME OF THE PETITIONER(S)	Costal Granites Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.Ch.Venkat Reddy	Company Secretary Hyderabad	csvenkatreddy@costalgranites.com 984920264	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.  
At the request of the learned counsel, Post the case on 27.09.2017.

[Signature]  
Member (T)

[Signature]  
Member (J)

Bm